

IN THE HIGH COURT OF ORISSA, CUTTACK

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Copies.

Report on :30-07-2024

Date : 30.07.2024									
SL No.	C.A.No.	Date of Applica tion	Case No.	Name of the Applica nt	C.C Type	Judge / Court Name	C.C Applied For	Deali ng Secti on	Sea t
1	63603/ 2024	30.07.20 24	BLAPL- 4619/2 024	MR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024- 07-27		(Se at No-)
2	63604/ 2024	30.07.20 24	BLAPL- 6221/2 024	RC BHOI	C.O.	COURT NO. 11	Order Dtd. 2024- 07-26	BAIL-1	(Se at No- 6)
3	63605/ 2024	30.07.20 24	WP (C) - 17224/ 2024	BIKRAM BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024- 07-24		(Se at No- 6)
4	63606/ 2024	30.07.20 24	BLAPL- 7131/2 024	S DASH	C.O.	COURT NO. 11	Order Dtd. 2024- 07-25	BAIL-1	(Se at No- 2)
5	63608/ 2024	30.07.20 24	WP (C) - 17470/ 2024	SK NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024- 07-24		(Se at No- 2)
6	63609/ 2024	30.07.20 24	WP (C) - 17449/ 2024	P BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024- 07-24		(Se at No- 2)
7	63610/ 2024	30.07.20 24	WP (C) - 17359/ 2024	PK SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024- 07-24		(Se at No- 2)
8	63611/ 2024	30.07.20 24	WP (C) - 17274/ 2024	S PARIDA	C.O.	COURT NO. 10	Order Dtd. 2024- 07-24		(Se at No- 2)
9	63612/ 2024	30.07.20 24	WP (C) - 17404/ 2024	BK SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024- 07-24		(Se at No- 2)

10	63613/2024	30.07.2024	CRLMP-1074/2024	CR KAR	C.O.	COURT NO. 10	Order Dtd. 2024-07-26		(Seat No-2)
11	63614/2024	30.07.2024	CRLMP-1063/2024	VIVEKANA NDA JENA	C.O.	COURT NO. 3	Order Dtd. 2024-07-26		(Seat No-2)
12	63615/2024	30.07.2024	CRLMP-1073/2024	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2024-07-26		(Seat No-2)
13	63616/2024	30.07.2024	CRLA-702/2024	RK MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-07-26	CRIMINAL APPEAL	(Seat No-1)
14	63618/2024	30.07.2024	WP(C)-17370/2024	PK MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-07-24		(Seat No-1)
15	63620/2024	30.07.2024	WP(C)-2688/2022	NIRANJAN SINGH (1)	C.O.	COURT NO. 3	Order Dtd. 2022-04-19	WRIT BRANCH (DIVISION BENCH)	(Seat No-101)
16	63622/2024	30.07.2024	CONTC-1636/2017	B.R. KAR	C.O.	COURT NO. 3	Order Dtd. 2024-07-19	CONTEMP	(Seat No-3)
17	63623/2024	30.07.2024	CONTC-3954/2024	G.C. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31		(Seat No-3)
18	63625/2024	30.07.2024	CMAPL-765/2023	G.C. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-02	M.J.C.	(Seat No-3)
19	63626/2024	30.07.2024	WA-168/2024	G.C. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-24	WRIT APPEAL	(Seat No-2)
20	63628/2024	30.07.2024	WP(C)-7103/2020	B.N. PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-26	WRIT BRANCH-8	(Seat No-29)
21	63629/2024	30.07.2024	CRLMA-128/2024	A PATTANAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-26		(Seat No-29)
22	63630/2024	30.07.2024	WP(C)-14582/	B.K. PANDA	C.O.	CHIEF JUSTICE	Order Dtd. 2024-07-26	WRIT BRANCH	(Seat at

			2016			E'S COURT		-7	No-48)
23	63632/2024	30.07.2024	TRP (C) - 243/2023	B.K. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-26	M.J.C.	(Seat No-6)
24	63633/2024	30.07.2024	ABLAPL - 14803/2023	K. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-24	BAIL-1	(Seat No-6)
25	63634/2024	30.07.2024	TRPCRL - 9/2024	A.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-07-29	BAIL-1	(Seat No-3)
26	63636/2024	30.07.2024	TRP (C) - 156/2024	A.K. RANA	C.O.	COURT NO. 11	Order Dtd. 2024-07-29	M.J.C.	(Seat No-6)
27	63637/2024	30.07.2024	WP (C) - 36636/2022	B.N. SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-07-26	WRIT BRANCH -7	(Seat No-48)
28	63638/2024	30.07.2024	TRP (C) - 164/2024	J.C. BARAL	C.O.	COURT NO. 11	Order Dtd. 2024-08-12	M.J.C.	(Seat No-6)
29	63639/2024	30.07.2024	TRP (C) - 386/2023	P.K. PAL	C.O.	COURT NO. 11	Order Dtd. 2024-07-26	M.J.C.	(Seat No-6)
30	63640/2024	30.07.2024	WA-55/2024	B.K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-07-23	WRIT APPEAL	(Seat No-7)
31	63641/2024	30.07.2024	WP (C) - 15119/2021	S. MOHARANA	C.O.	COURT NO. 11	Order Dtd. 2024-01-12	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
32	63642/2024	30.07.2024	WP (C) - 11629/2021	S. MOHARANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-12	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
33	63643/2024	30.07.2024	WP (C) - 22155/2023	S.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-07-28	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)

34	63644/2024	30.07.2024	WP (C) - 40546/2021	S.K. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-07-26	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-121)
35	63645/2024	30.07.2024	WP (C) - 8229/2024	P.K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-114)
36	63646/2024	30.07.2024	WP (C) - 199/2024	S. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-08	WRIT BRANCH -8	(Se at No-56)
37	63650/2024	30.07.2024	WP (C) - 14616/2021	S.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-08-08	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-108)
38	63653/2024	30.07.2024	WP (C) - 4204/2024	GOPAL PRASAD JENA	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-27)
39	63667/2024	30.07.2024	CRLREV - 155/2024	BIJAY KUMAR DALEI	C.O.	COURT NO. 10	Order Dtd. 2024-09-03	CRIMINAL REVISION	(Se at No-4)
40	63671/2024	30.07.2024	CRLA-490/2023	P K JENA	C.O.	COURT NO. 7	Order Dtd. 2024-07-26	CRIMINAL APPEAL	(Se at No-9)
41	63673/2024	30.07.2024	WP (C) - 17694/2024	DK JENA	C.O.	COURT NO. 7	Order Dtd. 2024-07-26		(Se at No-9)
42	63676/2024	30.07.2024	CRLA-15/2014	S R PATTANAI K	C.O.	COURT NO. 9	Order Dtd. 5000-01-01	CRIMINAL APPEAL	(Se at No-1)
43	63679/2024	30.07.2024	WP (C) - 4201/2024	P.K. LENKA	C.O.	COURT NO. 9	Order Dtd. 2024-07-24	WRIT BRANCH -4	(Se at No-27)
44	63681/2024	30.07.2024	CRLREV - 342/2023	M K PANI	C.O.	COURT NO. 9		CRIMINAL REVISION	(Se at No-1)
45	63684/2024	30.07.2024	WP (C) - 4201/2	M/S A.P.RAY,	C.O.	COURT NO. 9	Order Dtd. 2024-07-24	WRIT BRANCH	(Se at

			024	N.D. TRIP ATHY, T.R. JENA				-4	No- 27)
46	63685/ 2024	30.07.20 24	WP (C) - 17215/ 2024	SUBAS SAMAL	C.O.	COURT NO. 9	Order Dtd. 2024- 07-25	WRIT BRANCH -6	(Se at No- 26)
47	63688/ 2024	30.07.20 24	WP (C) - 17219/ 2024	SUBAS SAMAL	C.O.	COURT NO. 9	Order Dtd. 2024- 07-25	WRIT BRANCH -6	(Se at No- 26)
48	63689/ 2024	30.07.20 24	WP (C) - 15275/ 2024	R.K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024- 09-10	WRIT BRANCH -8	(Se at No- 40)
49	63691/ 2024	30.07.20 24	WP (C) - 15441/ 2024	P K MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024- 09-05	WRIT BRANCH -2	(Se at No- 7)
50	63693/ 2024	30.07.20 24	WP (C) - 41474/ 2023	M. BARAL	C.O.	COURT NO. 10	Order Dtd. 2024- 07-22	WRIT BRANCH -2	(Se at No- 8)
51	63694/ 2024	30.07.20 24	WP (C) - 8434/2 024	B K PARDHI	C.O.	COURT NO. 10	Order Dtd. 2024- 07-24	WRIT BRANCH -4	(Se at No- 27)
52	63696/ 2024	30.07.20 24	WP (C) - 15011/ 2024	R C MUDULI	C.O.	COURT NO. 10	Order Dtd. 2024- 09-04	WRIT BRANCH -6	(Se at No- 26)
53	63697/ 2024	30.07.20 24	WP (C) - 17014/ 2024	A.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024- 07-26	WRIT BRANCH -4	(Se at No- 27)
54	63698/ 2024	30.07.20 24	WP (C) - 8397/2 024	B K PARDHI	C.O.	COURT NO. 10	Order Dtd. 2024- 07-24	WRIT BRANCH -3	(Se at No- 28)
55	63699/ 2024	30.07.20 24	WP (C) - 17016/ 2024	A.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024- 07-26	WRIT BRANCH -4	(Se at No- 27)
56	63700/ 2024	30.07.20 24	WP (C) - 14826/ 2024	MOTILAL MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024- 07-02	WRIT BRANCH -4	(Se at No- 17)
57	63701/ 2024	30.07.20 24	FAO- 8/2024	S.K. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024- 07-26	MISC. APPEAL SEC.	(Se at No- 5)

58	63703/2024	30.07.2024	WP (C) - 17530/2024	B K DAS	C.O.	COURT NO. 7	Order Dtd. 2024-07-26		(Se at No-5)
59	63704/2024	30.07.2024	FAO-295/2024	A.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	MISC. APPEAL SEC.	(Se at No-2)
60	63705/2024	30.07.2024	CRLA-541/2024	SAMIR BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-11-05	CRIMINAL APPEAL	(Se at No-11)
61	63706/2024	30.07.2024	FAO-294/2024	A.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	MISC. APPEAL SEC.	(Se at No-2)
62	63708/2024	30.07.2024	WP (C) - 14435/2024	G.JAYASINGH	C.O.	COURT NO. 23	Order Dtd. 2024-07-25	WRIT BRANCH -7	(Se at No-5)
63	63709/2024	30.07.2024	FAO-284/2024	S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-07-26	MISC. APPEAL SEC.	(Se at No-2)
64	63710/2024	30.07.2024	WP (C) - 14435/2024	BHARAT BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-07-25	WRIT BRANCH -7	(Se at No-5)
65	63711/2024	30.07.2024	FAO-284/2024	S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-07-26	MISC. APPEAL SEC.	(Se at No-2)
66	63712/2024	30.07.2024	ABLAPL - 1129/2024	ASHOK KUMAR SARANGI	C.O.	COURT NO. 11	Order Dtd. 2024-08-02		(Se at No-2)
67	63714/2024	30.07.2024	WP (C) - 10327/2024	R K SARANGI	C.O.	COURT NO. 11	Order Dtd. 2024-07-26	WRIT BRANCH -8	(Se at No-39)
68	63715/2024	30.07.2024	FAO-173/2024	N.K. SATAPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-07-26	MISC. APPEAL SEC.	(Se at No-9)
69	63716/2024	30.07.2024	WP (C) - 47/2019	ASHUTOSH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-07-26	WRIT BRANCH -2	(Se at No-34)
70	63717/2024	30.07.2024	FAO-173/2024	ANUPAM DASH	C.O.	COURT NO. 11	Order Dtd. 2024-07-26	MISC. APPEAL SEC.	(Se at No-

									9)
71	63718/2024	30.07.2024	WP (C) - 8888/2024	AUROBIND A SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-07-26	WRIT BRANCH -8	(Se at No-43)
72	63719/2024	30.07.2024	WP (C) - 9917/2024	DILLIP SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-07-26	WRIT BRANCH -4	(Se at No-19)
73	63720/2024	30.07.2024	FAO-172/2024	ANUPAM DASH	C.O.	COURT NO. 11	Order Dtd. 2024-07-26	MISC. APPEAL SEC.	(Se at No-9)
74	63722/2024	30.07.2024	FAO-172/2024	N.K. SATAPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-07-26	MISC. APPEAL SEC.	(Se at No-9)
75	63723/2024	30.07.2024	WP (C) - 3931/2023	N C SINHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-26	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-112)
76	63724/2024	30.07.2024	BLAPL-6710/2024	R. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-26	BAIL-1	(Se at No-2)
77	63725/2024	30.07.2024	WP (C) - 9455/2024	N C SINHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-26	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-104)
78	63726/2024	30.07.2024	FAO-141/2024	B. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-12-16	MISC. APPEAL SEC.	(Se at No-9)
79	63728/2024	30.07.2024	WP (C) - 9455/2024	BHOJARAJ SETH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-26	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-104)
80	63731/2024	30.07.2024	WP (C) - 8969/2024	N C SINHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-26	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-122)
81	63732/2024	30.07.2024	MACA-226/2023	S. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-18	MISC. APPEAL SEC.	(Se at No-

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82	63733/ 2024	30.07.20 24	WP (C) - 8969/2 024	BHOJARAJ SETH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 07-26	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 122)
83	63734/ 2024	30.07.20 24	MACA- 678/20 23	A.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 07-18	MISC. APPEAL SEC.	(Se at No- 6)
84	63736/ 2024	30.07.20 24	WP (C) - 3529/2 023	N C SINHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 07-26	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 108)
85	63738/ 2024	30.07.20 24	WP (C) - 3529/2 023	N K ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 07-26	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 108)
86	63740/ 2024	30.07.20 24	FAO- 537/20 16	R.R.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 07-26	MISC. APPEAL SEC.	(Se at No- 2)
87	63741/ 2024	30.07.20 24	FAO- 537/20 16	B.R. SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 07-26	MISC. APPEAL SEC.	(Se at No- 2)
88	63742/ 2024	30.07.20 24	WP (C) - 3532/2 023	N C SINHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 07-26	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 108)
89	63745/ 2024	30.07.20 24	WP (C) - 3532/2 023	N K ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 07-26	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 108)
90	63748/ 2024	30.07.20 24	WP (C) - 3929/2 023	N C SINHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 07-26	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 112)
91	63749/ 2024	30.07.20 24	FAO- 273/20 22	K.C. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 07-26	MISC. APPEAL SEC.	(Se at No-

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92	63753/2024	30.07.2024	FAO-273/2022	A.K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-26	MISC. APPEAL SEC.	(Se at No-5)
93	63754/2024	30.07.2024	MACA-440/2019	P.K. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-25	MISC. APPEAL SEC.	(Se at No-4)
94	63755/2024	30.07.2024	MACA-440/2019	P.K. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-25	MISC. APPEAL SEC.	(Se at No-4)
95	63757/2024	30.07.2024	MACA-1224/2023	A. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-25	MISC. APPEAL SEC.	(Se at No-4)
96	63758/2024	30.07.2024	WP (C) - 12630/2013	P K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-25	WRIT BRANCH -4	(Se at No-19)
97	63759/2024	30.07.2024	MACA-1129/2023	A. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-25	MISC. APPEAL SEC.	(Se at No-9)
98	63760/2024	30.07.2024	MACA-1129/2023	I.CH. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-25	MISC. APPEAL SEC.	(Se at No-9)
99	63761/2024	30.07.2024	WP (C) - 12630/2013	K N SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-25	WRIT BRANCH -4	(Se at No-19)
100	63762/2024	30.07.2024	MACA-196/2024	M. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-25	MISC. APPEAL SEC.	(Se at No-1)
101	63763/2024	30.07.2024	WP (C) - 12630/2013	K C PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-25	WRIT BRANCH -4	(Se at No-19)
102	63765/2024	30.07.2024	ABLAPL - 7320/2024	GYANA RANJAN DHAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-29		(Se at No-19)
103	63766/2024	30.07.2024	MACA-196/2024	S. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-25	MISC. APPEAL SEC.	(Se at No-1)
104	63770/2024	30.07.2024	CRLA-181/20	N.CH. SINHA	C.O.	COURT NO. 2	Order Dtd. 9999-12-31	CRIMINAL	(Se at

			19			OLD		APPEAL	No-6)
105	63774/2024	30.07.2024	WP (C) - 14197/2017	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25	WRIT BRANCH -3	(Se at No-11)
106	63775/2024	30.07.2024	WP (C) - 14197/2017	P K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25	WRIT BRANCH -3	(Se at No-11)
107	63778/2024	30.07.2024	WP (C) - 13024/2017	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25	WRIT BRANCH -2	(Se at No-34)
108	63780/2024	30.07.2024	WP (C) - 17637/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-08-08		(Se at No-34)
109	63787/2024	30.07.2024	WP (C) - 17563/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-08-08		(Se at No-34)
110	63789/2024	30.07.2024	WP (C) - 17634/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-08-08		(Se at No-34)
111	63794/2024	30.07.2024	WP (C) - 17632/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-08-08		(Se at No-34)
112	63797/2024	30.07.2024	WP (C) - 17631/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-08-08		(Se at No-34)
113	63801/2024	30.07.2024	WP (C) - 17782/2024	MADAN DAS	C.O.	COURT NO. 1	Order Dtd. 2024-08-20		(Se at No-34)
114	63825/2024	30.07.2024	WP (C) - 17480/2024	T BAG	C.O.	COURT NO. 1	Order Dtd. 2024-08-13		(Se at No-34)
115	63827/2024	30.07.2024	WP (C) - 17715/2024	DIBAKAR SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-08-20		(Se at No-34)
116	63829/2024	30.07.2024	ABLAPL - 13227/2023	RABI SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-07-26	BAIL-2	(Se at No-9)
117	63830/	30.07.2024	ABLAPL	RABI	C.O.	COURT	Order Dtd. 2024-	BAIL-2	(Se

7	2024	24	- 15230/ 2023	SAMAL		NO. 11	07-26		at No- 7)
11 8	63831/ 2024	30.07.20 24	BLAPL- 13999/ 2023	B DAS	C.O.	COURT NO. 11	Order Dtd. 2024- 07-26	BAIL-2	(Se at No- 10)
11 9	63834/ 2024	30.07.20 24	WP (C) - 10496/ 2024	R K BARIK	C.O.	COURT NO. 23	Order Dtd. 2024- 10-01	WRIT BRANCH -1	(Se at No- 2)
12 0	63836/ 2024	30.07.20 24	WP (C) - 10526/ 2024	H K MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2024- 07-26	WRIT BRANCH -3	(Se at No- 12)
12 1	63839/ 2024	30.07.20 24	WP (C) - 12658/ 2024	HRUDANAN DA MOHAPATR A	C.O.	COURT NO. 23	Order Dtd. 2024- 07-26	WRIT BRANCH -3	(Se at No- 13)
12 2	63843/ 2024	30.07.20 24	WP (C) - 15053/ 2024	SAROJ KU. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024- 07-26	WRIT BRANCH -6	(Se at No- 26)
12 3	63845/ 2024	30.07.20 24	WP (C) - 16976/ 2024	SAROJ KU. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024- 07-26	WRIT BRANCH -3	(Se at No- 13)
12 4	63849/ 2024	30.07.20 24	WP (C) - 16252/ 2024	H K MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2024- 11-25	WRIT BRANCH -4	(Se at No- 46)
12 5	63850/ 2024	30.07.20 24	WP (C) - 8300/2 014	S. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2015- 02-13	WRIT BRANCH -3	(Se at No- 13)
12 6	63853/ 2024	30.07.20 24	WP (C) - 16675/ 2024	A K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024- 07-26	WRIT BRANCH -8	(Se at No- 42)
12 7	63855/ 2024	30.07.20 24	WP (C) - 16621/ 2024	A K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024- 07-26	WRIT BRANCH -8	(Se at No- 42)
12 8	63856/ 2024	30.07.20 24	WP (C) - 16109/ 2024	A K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024- 07-26	WRIT BRANCH -2	(Se at No- 8)
12 9	63858/ 2024	30.07.20 24	WP (C) - 7103/2 020	SARAT DASH	C.O.	COURT NO. 23	Order Dtd. 2024- 07-26	WRIT BRANCH -8	(Se at No- 29)

130	63859/2024	30.07.2024	WP (C) - 16077/2024	A K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-26	WRIT BRANCH -1	(Se at No-4)
131	63862/2024	30.07.2024	WPC (OA C) - 2464/2014	G.N. BARIK	C.O.	COURT NO. 23	Order Dtd. 2022-04-21	OA Branch	(Se at No-1)
132	63865/2024	30.07.2024	WP (C) - 978/2024	SAMEER KUMAR DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANCH -8	(Se at No-29)
133	63867/2024	30.07.2024	WP (C) - 16099/2024	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-26	WRIT BRANCH -1	(Se at No-4)
134	63869/2024	30.07.2024	WP (C) - 16098/2024	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-26	WRIT BRANCH -1	(Se at No-4)
135	63872/2024	30.07.2024	WP (C) - 16081/2024	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-26	WRIT BRANCH -1	(Se at No-4)
136	63873/2024	30.07.2024	WP (C) - 16977/2024	SAROJ KU. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-07-26	WRIT BRANCH -3	(Se at No-13)
137	63874/2024	30.07.2024	WP (C) - 16852/2024	B DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-30	WRIT BRANCH -2	(Se at No-9)
138	63875/2024	30.07.2024	CRLREV - 718/2016	M.R. ROUTRAY	C.O.	COURT NO. 23	Order Dtd. 2024-07-24	CRIMINAL REVISION	(Se at No-2)
139	63876/2024	30.07.2024	WP (C) - 16738/2024	A K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-26	WRIT BRANCH -1	(Se at No-30)
140	63878/2024	30.07.2024	CRLREV - 718/2016	P.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-24	CRIMINAL REVISION	(Se at No-2)
141	63879/2024	30.07.2024	CRLREV - 239/2016	P.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-24	CRIMINAL REVISION	(Se at No-3)
142	63880/2024	30.07.2024	CRLREV - 239/2016	M.R. ROUTRAY	C.O.	COURT NO. 23	Order Dtd. 2024-07-24	CRIMINAL REVISION	(Se at No-3)

			16					ON	3)
14 3	63881/ 2024	30.07.20 24	CRLMP- 882/20 24	P.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024- 07-29	WRIT BRANCH -6	(Se at No- 24)
14 4	63882/ 2024	30.07.20 24	CRLMP- 706/20 24	M.N. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024- 07-29	WRIT BRANCH -4	(Se at No- 37)
14 5	63883/ 2024	30.07.20 24	CRLMP- 681/20 24	A. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024- 07-29	WRIT BRANCH -7	(Se at No- 44)
14 6	63884/ 2024	30.07.20 24	CRLMP- 869/20 24	MAHESWAR MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024- 07-29	WRIT BRANCH -6	(Se at No- 24)
14 7	63885/ 2024	30.07.20 24	CRLMP- 879/20 24	S.K. MEHERULL A	C.O.	COURT NO. 23	Order Dtd. 2024- 07-29	WRIT BRANCH -6	(Se at No- 24)
14 8	63886/ 2024	30.07.20 24	CRLMP- 821/20 24	P.C. DAS	C.O.	COURT NO. 23	Order Dtd. 2024- 07-29		(Se at No- 24)
14 9	63887/ 2024	30.07.20 24	CRLMP- 911/20 24	P.R. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024- 07-29	WRIT BRANCH -8	(Se at No- 39)
15 0	63888/ 2024	30.07.20 24	CRLMP- 918/20 24	ACHYUTAN ANDA PATTANAI K	C.O.	COURT NO. 23	Order Dtd. 2024- 07-29	WRIT BRANCH -8	(Se at No- 39)
15 1	63889/ 2024	30.07.20 24	CRLA- 569/20 24	A.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024- 07-29	CRIMIN AL APPEAL	(Se at No- 11)
15 2	63890/ 2024	30.07.20 24	MATA- 193/20 22	AJAYA KUMAR JENA, MR.AMITA V TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2024- 08-12	FIRST APPEAL	(Se at No- 1)
15 3	63891/ 2024	30.07.20 24	WP (C) - 26912/ 2011	S.CH. DASH	C.O.	COURT NO. 1	Order Dtd. 2024- 07-29	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 117)
15 4	63892/ 2024	30.07.20 24	WP (C) - 23501/ 2011	B.C. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024- 07-26	WRIT BRANCH	(Se at

			2019					-8	No-43)
155	63893/2024	30.07.2024	WP (C) - 10996/2024	P.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-07-25	WRIT BRANCH -8	(Se at No-40)
156	63894/2024	30.07.2024	WP (C) - 10996/2024	S.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-07-25	WRIT BRANCH -8	(Se at No-40)
157	63895/2024	30.07.2024	WP (C) - 14466/2015	D.J. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-26	WRIT BRANCH -3	(Se at No-28)
158	63896/2024	30.07.2024	WP (C) - 17578/2024	K N SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-07		(Se at No-28)
159	63897/2024	30.07.2024	WP (C) - 4961/2024	P.K. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-25	WRIT BRANCH -4	(Se at No-38)
160	63898/2024	30.07.2024	WP (C) - 4961/2024	P.R. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-25	WRIT BRANCH -4	(Se at No-38)
161	63900/2024	30.07.2024	RFA-259/2006	C.R. KAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-29	FIRST APPEAL	(Se at No-3)
162	63901/2024	30.07.2024	RSA-155/2002	P.C. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-29	SECOND APPEAL	(Se at No-7)
163	63902/2024	30.07.2024	SA-212/1992	D. NAYAK	C.O.	COURT NO. 21	Order Dtd. 2024-09-18	SECOND APPEAL	(Se at No-2)
164	63904/2024	30.07.2024	SA-105/1999	B. BEHERA	C.O.	COURT NO. 21	Order Dtd. 2024-07-26	SECOND APPEAL	(Se at No-7)
165	63905/2024	30.07.2024	SA-105/1999	B. BEHERA	C.O.	COURT NO. 21	Order Dtd. 2024-07-26	SECOND APPEAL	(Se at No-7)
166	63907/2024	30.07.2024	WP (C) - 17380/2024	BIKRAM BEHERA	C.O.	COURT NO. 21	Order Dtd. 2024-07-26		(Se at No-7)
16	63909/	30.07.20	WP (C) -	BIKRAM	C.O.	COURT	Order Dtd. 2024-		(Se

7	2024	24	17348/ 2024	BEHERA		NO. 21	07-26		at No- 7)
16 8	63910/ 2024	30.07.20 24	ABLAPL - 5897/2 024	MONIKA SAMAL	C.O.	COURT NO. 21	Order Dtd. 2024- 07-29		(Se at No- 7)
16 9	63911/ 2024	30.07.20 24	WP (C) - 17714/ 2024	P K LENKA	C.O.	COURT NO. 21	Order Dtd. 2024- 07-26		(Se at No- 7)
17 0	63912/ 2024	30.07.20 24	ABLAPL - 7257/2 024	AK MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2024- 07-25	BAIL-2	(Se at No- 11)
17 1	63913/ 2024	30.07.20 24	ABLAPL - 5830/2 024	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18	BAIL-2	(Se at No- 11)
17 2	63914/ 2024	30.07.20 24	ABLAPL - 7325/2 024	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-29	BAIL-2	(Se at No- 7)
17 3	63915/ 2024	30.07.20 24	ABLAPL - 7245/2 024	MOHENDRA KUMAR MOHAPATR O	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-25		(Se at No- 7)
17 4	63916/ 2024	30.07.20 24	CRLMC- 2677/2 024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-25		(Se at No- 7)
17 5	63917/ 2024	30.07.20 24	ABLAPL - 7197/2 024	JYOTI PRAKASH KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-29	BAIL-2	(Se at No- 7)
17 6	63918/ 2024	30.07.20 24	CRLMC- 2690/2 024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-25		(Se at No- 7)
17 7	63919/ 2024	30.07.20 24	ABLAPL - 7312/2 024	S MOHAPATR A	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-29		(Se at No- 7)
17 8	63920/ 2024	30.07.20 24	ABLAPL - 7321/2 024	ANIMA KUMARI DEI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-29	BAIL-1	(Se at No- 3)
17 9	63921/ 2024	30.07.20 24	ABLAPL - 7315/2 024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-29		(Se at No- 3)

180	63922/2024	30.07.2024	ABLAPL - 7322/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29		(Seat No-3)
181	63923/2024	30.07.2024	ABLAPL - 7330/2024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29		(Seat No-3)
182	63924/2024	30.07.2024	ABLAPL - 7316/2024	ARUN KUMAR JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29		(Seat No-3)
183	63925/2024	30.07.2024	ABLAPL - 7330/2024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29		(Seat No-3)
184	63926/2024	30.07.2024	ABLAPL - 7318/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29		(Seat No-3)
185	63927/2024	30.07.2024	ABLAPL - 7319/2024	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29		(Seat No-3)
186	63928/2024	30.07.2024	CRLMP-562/2024	ABHIJIT DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-26	WRIT BRANCH -6	(Seat No-35)
187	63930/2024	30.07.2024	RFA-259/2006	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29	FIRST APPEAL	(Seat No-3)
188	63934/2024	30.07.2024	ABLAPL - 7307/2024	S. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25		(Seat No-3)
189	63937/2024	30.07.2024	WP (C) - 17788/2024	ASHOK KUMAR ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29		(Seat No-3)
190	63938/2024	30.07.2024	WP (C) - 17586/2024	ASHOK KUMAR ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29		(Seat No-3)
191	63939/2024	30.07.2024	WP (C) - 17575/2024	ASHOK KUMAR ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29		(Seat No-3)
192	63940/2024	30.07.2024	WP (C) - 29733/2023	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25	WRIT BRANCH -8	(Seat No-3)

									39)
193	63941/2024	30.07.2024	WP (C) - 13620/2024	P.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29	WRIT BRANCH -6	(Se at No-25)
194	63942/2024	30.07.2024	WP (C) - 17768/2024	KC MAJHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29		(Se at No-25)
195	63943/2024	30.07.2024	WP (C) - 10050/2024	DEEPAK KUMAR PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-09-13	WRIT BRANCH -5	(Se at No-32)
196	63944/2024	30.07.2024	WP (C) - 17857/2024	KC MAJHI	C.O.	COURT NO. 20	Order Dtd. 2024-07-29		(Se at No-32)
197	63945/2024	30.07.2024	WP (C) - 15652/2024	G.R. PATRA	C.O.	COURT NO. 20	Order Dtd. 2024-07-29	WRIT BRANCH -4	(Se at No-17)
198	63946/2024	30.07.2024	WP (C) - 17144/2024	A.K.PAND A	C.O.	COURT NO. 20	Order Dtd. 2024-07-25	WRIT BRANCH -5	(Se at No-47)
199	63948/2024	30.07.2024	WPC (OA C) - 3146/2018	S.K. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-07-25	OA Branch	(Se at No-1)
200	63949/2024	30.07.2024	WP (C) - 16842/2024	D.BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-07-24	WRIT BRANCH -2	(Se at No-9)
201	63950/2024	30.07.2024	WP (C) - 17855/2024	KC MAJHI	C.O.	COURT NO. 20	Order Dtd. 2024-07-29		(Se at No-9)
202	63951/2024	30.07.2024	WPC (OA C) - 2874/2018	T. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-07-25	OA Branch	(Se at No-1)
203	63952/2024	30.07.2024	WP (C) - 17392/2024	P.BASTIA	C.O.	COURT NO. 20	Order Dtd. 2024-07-25		(Se at No-1)
204	63953/2024	30.07.2024	WPC (OA C) - 2816/2018	P.CH. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-07-25	OA Branch	(Se at No-1)
205	63954/2024	30.07.2024	WP (C) - 17860/	KC MAJHI	C.O.	COURT NO. 20	Order Dtd. 2024-07-29		(Se at

			2024						No-1)
206	63955/2024	30.07.2024	WPC (OA C) - 2931/2018	M.M. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-07-25	OA Branch	(Se at No-1)
207	63957/2024	30.07.2024	WPC (OA C) - 2678/2018	M.R. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-07-25	OA Branch	(Se at No-1)
208	63958/2024	30.07.2024	WP (C) - 20501/2022	D.K.NAIK	C.O.	COURT NO. 20	Order Dtd. 2024-07-25	WRIT BRANCH -7	(Se at No-48)
209	63959/2024	30.07.2024	WP (C) - 17758/2024	KC MAJHI	C.O.	COURT NO. 20	Order Dtd. 2024-07-29		(Se at No-48)
210	63960/2024	30.07.2024	CONTC-5240/2023	D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2023-08-10	CONTEMPT	(Se at No-1)
211	63961/2024	30.07.2024	WP (C) - 12578/2021	B.K.SWAIN	C.O.	COURT NO. 1		WRIT BRANCH -7	(Se at No-48)
212	63962/2024	30.07.2024	WP (C) - 3344/2020	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-26	WRIT BRANCH -4	(Se at No-17)
213	63964/2024	30.07.2024	WP (C) - 3344/2020	T.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-07-26	WRIT BRANCH -4	(Se at No-17)
214	63965/2024	30.07.2024	CMP-768/2024	K.C. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-09-17	WRIT BRANCH -5	(Se at No-23)
215	63966/2024	30.07.2024	CMP-508/2024	A. SUNDARAY	C.O.	COURT NO. 20	Order Dtd. 2024-09-09	WRIT BRANCH -3	(Se at No-14)
216	63967/2024	30.07.2024	WP (C) - 5777/2022	G.P.JENA	C.O.	COURT NO. 20	Order Dtd. 2024-07-26 Judgement Dtd. 2024-07-26,	WRIT BRANCH -7	(Se at No-48)
217	63969/2024	30.07.2024	WP (C) - 25792/2023	B.SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-07-26	WRIT BRANCH -4	(Se at No-37)
21	63970/	30.07.20	WP (C) -	P.C. DAS	C.O.	COURT	Order Dtd. 2024-	WRIT	(Se

8	2024	24	16482/ 2024			NO. 20	07-29	BRANCH -6	at No- 35)
21 9	63971/ 2024	30.07.20 24	FAO- 310/20 24	K.C.NAYA K	C.O.	COURT NO. 20	Order Dtd. 2024- 07-29	MISC. APPEAL SEC.	(Se at No- 5)
22 0	63972/ 2024	30.07.20 24	WP (C) - 16651/ 2024	L. JENA	C.O.	COURT NO. 23	Order Dtd. 2024- 12-02	WRIT BRANCH -8	(Se at No- 42)
22 1	63973/ 2024	30.07.20 24	FAO- 317/20 24	K.C.NAYA K	C.O.	COURT NO. 23	Order Dtd. 2024- 07-29	MISC. APPEAL SEC.	(Se at No- 5)
22 2	63974/ 2024	30.07.20 24	WP (C) - 16833/ 2024	P.K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024- 07-29	WRIT BRANCH -2	(Se at No- 9)
22 3	63975/ 2024	30.07.20 24	FAO- 270/20 14	A.SUNDAR AY	C.O.	COURT NO. 23	Order Dtd. 2024- 07-29	MISC. APPEAL SEC.	(Se at No- 2)
22 4	63976/ 2024	30.07.20 24	WP (C) - 16839/ 2024	P.K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024- 07-29	WRIT BRANCH -2	(Se at No- 9)
22 5	63977/ 2024	30.07.20 24	WP (C) - 36326/ 2023	S. MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024- 08-30	WRIT BRANCH -1	(Se at No- 3)
22 6	63978/ 2024	30.07.20 24	FAO- 270/20 14	B.L.PARI DA	C.O.	COURT NO. 23	Order Dtd. 2024- 07-29	MISC. APPEAL SEC.	(Se at No- 2)
22 7	63979/ 2024	30.07.20 24	FAO- 245/20 24	S.K.SAHO O	C.O.	COURT NO. 23	Order Dtd. 2024- 09-25	MISC. APPEAL SEC.	(Se at No- 2)
22 8	63980/ 2024	30.07.20 24	WP (C) - 29134/ 2023	B.P. TANGA	C.O.	COURT NO. 23	Order Dtd. 2024- 07-29	WRIT BRANCH -2	(Se at No- 34)
22 9	63981/ 2024	30.07.20 24	FAO- 243/20 24	S.K.SAHO O	C.O.	COURT NO. 23	Order Dtd. 2024- 09-25	MISC. APPEAL SEC.	(Se at No- 2)
23 0	63982/ 2024	30.07.20 24	FAO- 32/202 1	T.K.NAYA K	C.O.	COURT NO. 23	Order Dtd. 2024- 07-18	MISC. APPEAL SEC.	(Se at No- 2)

23	63983/2024	30.07.2024	WP (C) - 12214/2024	A. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-29	WRIT BRANCH -7	(Se at No-18)
23	63984/2024	30.07.2024	WP (C) - 29133/2023	B.P.TUNG A	C.O.	COURT NO. 23	Order Dtd. 2024-07-29	WRIT BRANCH -2	(Se at No-34)
23	63985/2024	30.07.2024	WP (C) - 15278/2024	P.K. LENKA	C.O.	COURT NO. 23	Order Dtd. 2024-07-29	WRIT BRANCH -8	(Se at No-40)
23	63986/2024	30.07.2024	WP (C) - 15601/2024	S. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-03	WRIT BRANCH -4	(Se at No-17)
23	63987/2024	30.07.2024	WP (C) - 16245/2024	N.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-07-29	WRIT BRANCH -4	(Se at No-46)
23	63988/2024	30.07.2024	WP (C) - 17625/2024	M K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-11-26		(Se at No-46)
23	63989/2024	30.07.2024	WP (C) - 15690/2024	P.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-07-29	WRIT BRANCH -4	(Se at No-17)
23	63990/2024	30.07.2024	WP (C) - 17570/2024	SURENDRA DAS	C.O.	COURT NO. 23	Order Dtd. 2024-07-29	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-121)
23	63991/2024	30.07.2024	WP (C) - 15817/2024	S. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-29	WRIT BRANCH -7	(Se at No-15)
24	63994/2024	30.07.2024	WP (C) - 14990/2024	K.C. SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-07-29	WRIT BRANCH -5	(Se at No-20)
24	63995/2024	30.07.2024	WP (C) - 17330/2024	K N SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-29	WRIT BRANCH -8	(Se at No-43)
24	64022/2024	30.07.2024	ABLAPL - 7457/2024	S BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-07-30	BAIL-2	(Se at No-12)
24	64023/	30.07.20	ABLAPL	S BISWAL	C.O.	COURT	Order Dtd. 2024-		(Se

3	2024	24	- 7452/2 024			NO. 23	07-30		at No- 12)
24 4	64035/ 2024	30.07.20 24	BLAPL- 6278/2 024	KC SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024- 07-26		(Se at No- 12)
24 5	64036/ 2024	30.07.20 24	BLAPL- 3089/2 024	KC SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024- 07-26	BAIL-1	(Se at No- 6)
24 6	64049/ 2024	30.07.20 24	BLAPL- 13418/ 2023	M R ROUTRAY	C.O.	COURT NO. 23	Order Dtd. 2024- 07-29	BAIL-2	(Se at No- 8)
24 7	64066/ 2024	30.07.20 24	CRLREV - 355/20 24	B.K. PATI	C.O.	COURT NO. 10	Order Dtd. 2024- 08-09		(Se at No- 8)
24 8	64067/ 2024	30.07.20 24	CRLREV - 347/20 24	M.K. RATH	C.O.	COURT NO. 10	Order Dtd. 2024- 09-03		(Se at No- 8)
24 9	64068/ 2024	30.07.20 24	CRLREV - 259/20 24	A. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024- 07-26	CRIMIN AL REVISI ON	(Se at No- 1)
25 0	64069/ 2024	30.07.20 24	WP (C) - 16129/ 2024	A.K. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024- 09-06	WRIT BRANCH -2	(Se at No- 8)
25 1	64071/ 2024	30.07.20 24	CRLA- 1387/2 023	H.K. PATRA	C.O.	COURT NO. 7	Order Dtd. 2024- 11-07	CRIMIN AL APPEAL	(Se at No- 9)
25 2	64072/ 2024	30.07.20 24	WP (C) - 17736/ 2024	PRASANJI T BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024- 08-16		(Se at No- 9)
25 3	64073/ 2024	30.07.20 24	WP (C) - 17737/ 2024	PRASANJI T BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024- 08-16		(Se at No- 9)
25 4	64074/ 2024	30.07.20 24	WP (C) - 17706/ 2024	KARMA DAS	C.O.	COURT NO. 10	Order Dtd. 2024- 07-26		(Se at No- 9)
25 5	64075/ 2024	30.07.20 24	WP (C) - 17467/ 2024	P K MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024- 08-23		(Se at No- 9)

25	64076/ 2024	30.07.20 24	WP (C) - 17759/ 2024	K K NATH	C.O.	COURT NO. 10	Order Dtd. 2024- 07-26		(Se at No- 9)
25	64077/ 2024	30.07.20 24	WP (C) - 17359/ 2024	P K SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024- 07-24		(Se at No- 9)
25	64078/ 2024	30.07.20 24	WP (C) - 17679/ 2024	R R DAS	C.O.	COURT NO. 10	Order Dtd. 2024- 07-26		(Se at No- 9)
25	64079/ 2024	30.07.20 24	WP (C) - 17680/ 2024	R R DAS	C.O.	COURT NO. 10	Order Dtd. 2024- 07-26		(Se at No- 9)
26	64080/ 2024	30.07.20 24	WP (C) - 17679/ 2024	P MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024- 07-26		(Se at No- 9)
26	64081/ 2024	30.07.20 24	WP (C) - 17776/ 2024	P BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024- 07-26		(Se at No- 9)
26	64082/ 2024	30.07.20 24	WP (C) - 17439/ 2024	RM NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024- 07-26		(Se at No- 9)
26	64083/ 2024	30.07.20 24	CRLA- 949/20 23	PK BARIK	C.O.	COURT NO. 7	Order Dtd. 2024- 07-29	CRIMIN AL APPEAL	(Se at No- 9)
26	64084/ 2024	30.07.20 24	WP (C) - 17592/ 2024	S N NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024- 08-01		(Se at No- 9)
26	64085/ 2024	30.07.20 24	WP (C) - 17680/ 2024	PL MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024- 07-26		(Se at No- 9)
26	64086/ 2024	30.07.20 24	CRLA- 957/20 23	SK NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024- 07-29	CRIMIN AL APPEAL	(Se at No- 9)
26	64087/ 2024	30.07.20 24	ABLAPL - 3171/2 024	K. R. JENA	C.O.	COURT NO. 2	Order Dtd. 2024- 07-23		(Se at No- 9)
26	64088/ 2024	30.07.20 24	WP (C) - 17351/ 2024	SARAT DASH	C.O.	CHIEF JUSTIC E'S	Order Dtd. 2024- 09-19		(Se at No-

						COURT			9)
269	64089/2024	30.07.2024	WP (C) - 17327/2024	B K DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-05		(Seat No-9)
270	64091/2024	30.07.2024	BLAPL-6818/2024	CHIRANJAY MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-18	BAIL-2	(Seat No-8)
271	64092/2024	30.07.2024	BLAPL-7276/2024	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	BAIL-1	(Seat No-6)
272	64093/2024	30.07.2024	ABLAPL - 3079/2024	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29	BAIL-1	(Seat No-2)
273	64094/2024	30.07.2024	BLAPL-7216/2024	PRAKASH CHANDRA DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29	BAIL-1	(Seat No-3)
274	64095/2024	30.07.2024	BLAPL-6850/2024	LOKANATH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	BAIL-1	(Seat No-4)
275	63607/2024	30.07.2024	WP (C) - 17345/2024	APARESH BHOI	GENERAL		Order Dtd. 2024-07-29		(Seat No-4)
276	63617/2024	30.07.2024	WP (C) - 17403/2024	APARESH BHOI	GENERAL		Order Dtd. 2024-07-29		(Seat No-4)
277	63619/2024	30.07.2024	WP (C) - 17405/2024	APARESH BHOI	GENERAL		Order Dtd. 2024-07-29		(Seat No-4)
278	63621/2024	30.07.2024	WP (C) - 13237/2024	R.K. ROUT	GENERAL		Order Dtd. 2024-07-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
279	63624/2024	30.07.2024	WP (C) - 17237/2024	DEBA KUMAR RATH	GENERAL		Order Dtd. 2024-07-25		(Seat No-121)
280	63627/2024	30.07.2024	WP (C) - 6548/2024	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2024-07-10	WRIT BRANCH -7	(Seat No-

									48)
28 1	63631/ 2024	30.07.20 24	WA- 8/2024	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024- 02-02		(Se at No- 48)
28 2	63635/ 2024	30.07.20 24	BLAPL- 12636/ 2023	GURUPRAS AD BEHERA	GENE RAL		Order Dtd. 2024- 07-26	BAIL-1	(Se at No- 6)
28 3	63647/ 2024	30.07.20 24	RPFAM- 305/20 22	AKASH KUMAR PATAJOS HI	GENE RAL		Order Dtd. 2024- 07-29	FIRST APPEAL	(Se at No- 7)
28 4	63648/ 2024	30.07.20 24	WP (C) - 13808/ 2024	AKASH KUMAR PATAJOS HI	GENE RAL		Order Dtd. 2024- 07-29	WRIT BRANCH -8	(Se at No- 29)
28 5	63649/ 2024	30.07.20 24	ABLAPL - 7367/2 024	GURUPRAS AD BEHERA	GENE RAL		Order Dtd. 2024- 07-29	BAIL-2	(Se at No- 11)
28 6	63702/ 2024	30.07.20 24	WA- 977/20 23	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024- 01-10	WRIT APPEAL	(Se at No- 6)
28 7	63707/ 2024	30.07.20 24	WA- 3184/2 023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024- 01-19	WRIT APPEAL	(Se at No- 4)
28 8	63713/ 2024	30.07.20 24	WA- 7/2024	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024- 01-22		(Se at No- 4)
28 9	63721/ 2024	30.07.20 24	WA- 87/202 4	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024- 02-06	WRIT APPEAL	(Se at No- 7)
29 0	63730/ 2024	30.07.20 24	WA- 91/202 4	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024- 02-06	WRIT APPEAL	(Se at No- 7)
29 1	63751/ 2024	30.07.20 24	WA- 94/202 4	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024- 02-06	WRIT APPEAL	(Se at No- 7)
29 2	63756/ 2024	30.07.20 24	WA- 98/202 4	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024- 02-06	WRIT APPEAL	(Se at No- 7)
29 3	63764/ 2024	30.07.20 24	WA- 82/202	SANJAY KUMAR	GENE RAL		Order Dtd. 2024- 02-06	WRIT APPEAL	(Se at

			4	BEHERA					No-7)
294	63772/2024	30.07.2024	WA-56/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-06	WRIT APPEAL	(Se at No-7)
295	63786/2024	30.07.2024	WA-3113/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-29	WRIT APPEAL	(Se at No-4)
296	63798/2024	30.07.2024	WA-39/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-02		(Se at No-4)
297	63838/2024	30.07.2024	WP (C) - 32223/2020	SISIR KANTA MISHRA	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-102)
298	63841/2024	30.07.2024	WP (C) - 2222/2018	SISIR KANTA MISHRA	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-103)
299	63847/2024	30.07.2024	WP (C) - 6464/2013	SISIR KANTA MISHRA	GENERAL		Entire Brief		(Se at No-103)
300	63899/2024	30.07.2024	BLAPL-7221/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-07-29	BAIL-1	(Se at No-3)
301	63903/2024	30.07.2024	BLAPL-7230/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-07-29		(Se at No-3)
302	63906/2024	30.07.2024	WA-533/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-18	WRIT APPEAL	(Se at No-5)
303	63929/2024	30.07.2024	WP (C) - 17201/2020	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2021-05-04	WRIT BRANCH -4	(Se at No-46)
304	63931/2024	30.07.2024	WP (C) - 16043/2024	LAXMIKANTA TRIPATHY	GENERAL		Order Dtd. 2024-07-24	WRIT BRANCH -1	(Se at No-4)

305	63932/2024	30.07.2024	WP (C) - 10538/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-30	WRIT BRANCH -3	(Seat No-12)
306	63933/2024	30.07.2024	BLAPL-2097/2024	GURUPRASAD BEHERA	GENERAL		Order Dtd. 2024-07-29		(Seat No-12)
307	63935/2024	30.07.2024	ABLAPL - 7425/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2024-07-29	BAIL-1	(Seat No-3)
308	63947/2024	30.07.2024	ABLAPL - 7497/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-07-30		(Seat No-3)
309	63956/2024	30.07.2024	BLAPL-7238/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2024-07-29		(Seat No-3)
310	63963/2024	30.07.2024	ABLAPL - 1326/2024	KULDEEP MOHANTY	GENERAL		Order Dtd. 2024-07-30		(Seat No-3)
311	64021/2024	30.07.2024	BLAPL-1043/2024	RASHMI RANJAN PATTANAIK	GENERAL		Order Dtd. 2024-05-06		(Seat No-3)
312	63651/2024	30.07.2024	WP (C) - 4199/2024	GOPAL PRASAD JENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -3	(Seat No-13)
313	63652/2024	30.07.2024	WP (C) - 4086/2024	GOPAL PRASAD JENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -2	(Seat No-9)
314	63654/2024	30.07.2024	WP (C) - 4202/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Seat No-27)
315	63655/2024	30.07.2024	WP (C) - 4202/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Seat No-27)
316	63656/2024	30.07.2024	WP (C) - 4202/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Seat No-27)
317	63657/2024	30.07.2024	WP (C) - 4209/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Seat No-27)

									27)
318	63658/2024	30.07.2024	WP (C) - 4209/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-27)
319	63659/2024	30.07.2024	WP (C) - 4209/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-27)
320	63660/2024	30.07.2024	WP (C) - 4209/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-27)
321	63661/2024	30.07.2024	WP (C) - 4092/2024	GOPAL PRASAD JENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -2	(Se at No-9)
322	63662/2024	30.07.2024	WP (C) - 4209/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-27)
323	63663/2024	30.07.2024	WP (C) - 4218/2024	GOPAL PRASAD JENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-27)
324	63664/2024	30.07.2024	WP (C) - 4090/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -2	(Se at No-9)
325	63665/2024	30.07.2024	WP (C) - 4090/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -2	(Se at No-9)
326	63666/2024	30.07.2024	WP (C) - 4090/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -2	(Se at No-9)
327	63668/2024	30.07.2024	WP (C) - 4090/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -2	(Se at No-9)
328	63669/2024	30.07.2024	WP (C) - 4206/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-27)
329	63670/2024	30.07.2024	WP (C) - 4206/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-27)
330	63672/2024	30.07.2024	WP (C) - 4206/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH	(Se at

			024					-4	No-27)
331	63674/2024	30.07.2024	WP (C) - 4206/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-27)
332	63675/2024	30.07.2024	WP (C) - 4206/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-27)
333	63677/2024	30.07.2024	WP (C) - 4206/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-27)
334	63678/2024	30.07.2024	WP (C) - 4206/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-27)
335	63680/2024	30.07.2024	WP (C) - 4206/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-27)
336	63682/2024	30.07.2024	WP (C) - 4110/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -3	(Se at No-13)
337	63683/2024	30.07.2024	WP (C) - 4110/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -3	(Se at No-13)
338	63686/2024	30.07.2024	WP (C) - 4232/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-27)
339	63687/2024	30.07.2024	WP (C) - 4232/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-27)
340	63690/2024	30.07.2024	WP (C) - 4208/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-27)
341	63692/2024	30.07.2024	WP (C) - 4208/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-27)
342	63695/2024	30.07.2024	WP (C) - 5494/2024	G P SENA	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH -1	(Se at No-2)
34	63727/	30.07.2024	WP (C) -	G P SENA	GENE		Order Dtd. 2024-	WRIT	(Se

3	2024	24	5494/2 024		RAL		03-12	BRANCH -1	at No- 2)
34 4	63729/ 2024	30.07.20 24	WP (C) - 5494/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-12	WRIT BRANCH -1	(Se at No- 2)
34 5	63735/ 2024	30.07.20 24	WP (C) - 4629/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-14	WRIT BRANCH -8	(Se at No- 43)
34 6	63737/ 2024	30.07.20 24	WP (C) - 4629/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-14	WRIT BRANCH -8	(Se at No- 43)
34 7	63739/ 2024	30.07.20 24	WP (C) - 4086/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -2	(Se at No- 9)
34 8	63743/ 2024	30.07.20 24	WP (C) - 4200/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -3	(Se at No- 13)
34 9	63744/ 2024	30.07.20 24	WP (C) - 4200/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -3	(Se at No- 13)
35 0	63746/ 2024	30.07.20 24	WP (C) - 4200/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -3	(Se at No- 13)
35 1	63747/ 2024	30.07.20 24	WP (C) - 4200/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -3	(Se at No- 13)
35 2	63750/ 2024	30.07.20 24	WP (C) - 5663/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-12	WRIT BRANCH -3	(Se at No- 12)
35 3	63752/ 2024	30.07.20 24	WP (C) - 5663/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-12	WRIT BRANCH -3	(Se at No- 12)
35 4	63767/ 2024	30.07.20 24	WP (C) - 4212/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -4	(Se at No- 27)
35 5	63768/ 2024	30.07.20 24	WP (C) - 4212/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -4	(Se at No- 27)

356	63769/2024	30.07.2024	WP (C) - 4212/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-27)
357	63771/2024	30.07.2024	WP (C) - 4204/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-27)
358	63773/2024	30.07.2024	WP (C) - 4204/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-27)
359	63776/2024	30.07.2024	WP (C) - 4109/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -3	(Se at No-13)
360	63777/2024	30.07.2024	WP (C) - 4109/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -3	(Se at No-13)
361	63779/2024	30.07.2024	WP (C) - 4109/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -3	(Se at No-13)
362	63781/2024	30.07.2024	CRLMP-1059/2016	T. MOHAPATRA	GENERAL		Order Dtd. 2018-06-29		(Se at No-13)
363	63782/2024	30.07.2024	WP (C) - 4109/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -3	(Se at No-13)
364	63783/2024	30.07.2024	WP (C) - 4901/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-38)
365	63784/2024	30.07.2024	OJC-8935/1998	M. BISWAL	GENERAL		Order Dtd. 2016-12-02		(Se at No-38)
366	63785/2024	30.07.2024	WP (C) - 4901/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-38)
367	63788/2024	30.07.2024	WP (C) - 4901/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-38)
368	63790/2024	30.07.2024	WP (C) - 4232/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-38)

									27)
369	63791/2024	30.07.2024	WP (C) - 4232/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-27)
370	63792/2024	30.07.2024	WP (C) - 4200/2024	GOPAL PRASAD JENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -3	(Se at No-13)
371	63793/2024	30.07.2024	WP (C) - 4232/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-27)
372	63795/2024	30.07.2024	WP (C) - 4232/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-27)
373	63796/2024	30.07.2024	WP (C) - 4232/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-27)
374	63799/2024	30.07.2024	WP (C) - 5663/2024	G P SENA	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH -3	(Se at No-12)
375	63800/2024	30.07.2024	WP (C) - 5663/2024	G P SENA	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH -3	(Se at No-12)
376	63802/2024	30.07.2024	WP (C) - 11932/2004	M. DAS	GENERAL		Order Dtd. 2006-05-11		(Se at No-12)
377	63803/2024	30.07.2024	WP (C) - 4095/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -2	(Se at No-9)
378	63804/2024	30.07.2024	WP (C) - 4095/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -2	(Se at No-9)
379	63805/2024	30.07.2024	OJC- 4663/2000	T. BAG	GENERAL		Order Dtd. 2002-11-13		(Se at No-9)
380	63806/2024	30.07.2024	WP (C) - 4901/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-38)
381	63807/2024	30.07.2024	WP (C) - 4901/2	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH	(Se at

			024					-4	No-38)
38 2	63808/ 2024	30.07.20 24	WP (C) - 12949/ 2015	H. JENA	GENE RAL		Order Dtd. 2024- 05-30	WRIT BRANCH -7	(Se at No- 10)
38 3	63809/ 2024	30.07.20 24	WP (C) - 4086/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -2	(Se at No- 9)
38 4	63810/ 2024	30.07.20 24	WP (C) - 4086/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -2	(Se at No- 9)
38 5	63811/ 2024	30.07.20 24	WP (C) - 12949/ 2015	H. JENA	GENE RAL		Order Dtd. 2024- 05-30	WRIT BRANCH -7	(Se at No- 10)
38 6	63812/ 2024	30.07.20 24	WP (C) - 4086/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -2	(Se at No- 9)
38 7	63813/ 2024	30.07.20 24	WP (C) - 4110/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -3	(Se at No- 13)
38 8	63814/ 2024	30.07.20 24	WA- 712/20 24	G.P. JENA	GENE RAL		Order Dtd. 2024- 06-18	WRIT APPEAL	(Se at No- 7)
38 9	63815/ 2024	30.07.20 24	WP (C) - 4110/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -3	(Se at No- 13)
39 0	63816/ 2024	30.07.20 24	WP (C) - 4111/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -3	(Se at No- 13)
39 1	63817/ 2024	30.07.20 24	WP (C) - 4111/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -3	(Se at No- 13)
39 2	63818/ 2024	30.07.20 24	WP (C) - 4488/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -6	(Se at No- 25)
39 3	63819/ 2024	30.07.20 24	WP (C) - 4488/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -6	(Se at No- 25)
39	63820/	30.07.20	WP (C) -	S.	GENE		Entire Order	WRIT	(Se

4	2024	24	8454/2017	MOHANTY	RAL			BRANCH-5	at No-23)
395	63821/2024	30.07.2024	WP (C) - 6062/2024	G P SENA	GENERAL		Order Dtd. 2024-03-18	WRIT BRANCH-7	(Se at No-5)
396	63822/2024	30.07.2024	WP (C) - 6062/2024	G P SENA	GENERAL		Order Dtd. 2024-03-18	WRIT BRANCH-7	(Se at No-5)
397	63823/2024	30.07.2024	WP (C) - 4090/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-2	(Se at No-9)
398	63824/2024	30.07.2024	WP (C) - 4090/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-2	(Se at No-9)
399	63826/2024	30.07.2024	WP (C) - 4565/2016	S. MOHANTY	GENERAL		Entire Order	WRIT BRANCH-1	(Se at No-3)
400	63828/2024	30.07.2024	WP (C) - 5595/2016	S. MOHANTY	GENERAL		Entire Order	WRIT BRANCH-1	(Se at No-4)
401	63832/2024	30.07.2024	WP (C) - 4448/2003	M. DAS	GENERAL		Order Dtd. 2017-12-08		(Se at No-4)
402	63833/2024	30.07.2024	OJC-1826/2002	M. DAS	GENERAL		Order Dtd. 2002-04-29		(Se at No-4)
403	63835/2024	30.07.2024	WP (C) - 11572/2016	S. MOHANTY	GENERAL		Entire Order		(Se at No-4)
404	63837/2024	30.07.2024	WP (C) - 11571/2016	S. MOHANTY	GENERAL		Entire Order		(Se at No-4)
405	63840/2024	30.07.2024	CMAPL-521/2018	S. MOHANTY	GENERAL		Order Dtd. 9999-12-31	M.J.C.	(Se at No-4)
406	63842/2024	30.07.2024	WP (C) - 20850/2015	S. MOHANTY	GENERAL		Entire Order		(Se at No-4)

407	63844/2024	30.07.2024	WP (C) - 23958/2015	S. MOHANTY	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH -1	(Se at No-4)
408	63846/2024	30.07.2024	WP (C) - 24028/2015	S. MOHANTY	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH -1	(Se at No-4)
409	63848/2024	30.07.2024	WP (C) - 187/2016	S. MOHANTY	GENERAL		Order Dtd. 2016-03-14	WRIT BRANCH -4	(Se at No-17)
410	63851/2024	30.07.2024	WP (C) - 19190/2014	S. MOHANTY	GENERAL		Order Dtd. 2022-11-24	WRIT BRANCH -6	(Se at No-25)
411	63852/2024	30.07.2024	WP (C) - 22833/2016	S. MOHANTY	GENERAL		Order Dtd. 2018-02-07	WRIT BRANCH -3	(Se at No-14)
412	63854/2024	30.07.2024	WP (C) - 22825/2017	S. MOHANTY	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH -7	(Se at No-44)
413	63857/2024	30.07.2024	WP (C) - 19991/2017	S. MOHANTY	GENERAL		Order Dtd. 2019-02-06	WRIT BRANCH -6	(Se at No-25)
414	63860/2024	30.07.2024	RSA-107/2018	S.R. ROURAY	GENERAL		Order Dtd. 2023-12-19	SECOND APPEAL	(Se at No-1)
415	63861/2024	30.07.2024	FAO-602/2019	M/S. DURGESH NARAYAN RATH, AMIT KUMAR SAA	GENERAL		Order Dtd. 2024-01-11	MISC. APPEAL SEC.	(Se at No-9)
416	63863/2024	30.07.2024	ABLAPL - 2860/2024	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2024-07-19		(Se at No-9)
417	63864/2024	30.07.2024	WP (C) - 4212/2024	GOPAL PRASAD JENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-27)
418	63866/2024	30.07.2024	WP (C) - 4629/2024	GOPAL PRASAD JENA	GENERAL		Order Dtd. 2024-03-14	WRIT BRANCH -8	(Se at No-43)

41	63868/2024	30.07.2024	WP (C) - 6062/2024	GOPAL PRASAD JENA	GENERAL		Order Dtd. 2024-03-18	WRIT BRANCH -7	(Seat No-5)
42	63870/2024	30.07.2024	WP (C) - 5494/2024	GOPAL PRASAD JENA	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH -1	(Seat No-2)
42	63871/2024	30.07.2024	WP (C) - 4136/2024	GOPAL PRASAD JENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -3	(Seat No-13)
42	63877/2024	30.07.2024	CRLREV - 718/2016	P.K. MOHANTY	GENERAL		Order Dtd. 2024-07-24	CRIMINAL REVISION	(Seat No-2)
42	63908/2024	30.07.2024	WP (C) - 79/2024	B K LENKA	GENERAL		Judgement Dtd. 2024-07-16	WRIT BRANCH -5	(Seat No-21)
42	63936/2024	30.07.2024	WP (C) - 22229/2020	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2024-04-04	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
42	63968/2024	30.07.2024	CRLMP-545/2024	N MALLICK	GENERAL		Order Dtd. 2024-07-26	WRIT BRANCH -6	(Seat No-35)
42	63992/2024	30.07.2024	CONTC-6692/2021	B K MOHARANA	GENERAL		Entire Order	CONTEMP	(Seat No-3)
42	63993/2024	30.07.2024	CONTC-6692/2021	B K MOHARANA	GENERAL		Entire Order	CONTEMP	(Seat No-3)
42	63996/2024	30.07.2024	WP (C) - 4215/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Seat No-27)
42	63997/2024	30.07.2024	WP (C) - 4215/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Seat No-27)
43	63998/2024	30.07.2024	WP (C) - 4215/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Seat No-27)
43	63999/2024	30.07.2024	WP (C) -	G P SENA	GENERAL		Order Dtd. 2024-	WRIT	(Seat No-27)

1	2024	24	4215/2024		RAL		03-13	BRANCH-4	at No-27)
432	64000/2024	30.07.2024	WP (C) - 4215/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-4	(Se at No-27)
433	64001/2024	30.07.2024	WP (C) - 4092/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-2	(Se at No-9)
434	64002/2024	30.07.2024	WP (C) - 4092/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-2	(Se at No-9)
435	64003/2024	30.07.2024	WP (C) - 4092/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-2	(Se at No-9)
436	64004/2024	30.07.2024	WP (C) - 4092/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-2	(Se at No-9)
437	64005/2024	30.07.2024	WP (C) - 4092/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-2	(Se at No-9)
438	64006/2024	30.07.2024	WP (C) - 4211/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-4	(Se at No-27)
439	64007/2024	30.07.2024	WP (C) - 4211/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-4	(Se at No-27)
440	64008/2024	30.07.2024	WP (C) - 4211/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-4	(Se at No-27)
441	64009/2024	30.07.2024	WP (C) - 4211/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-4	(Se at No-27)
442	64010/2024	30.07.2024	WP (C) - 4629/2024	G P SENA	GENERAL		Order Dtd. 2024-03-14	WRIT BRANCH-8	(Se at No-43)
443	64011/2024	30.07.2024	WP (C) - 4629/2024	G P SENA	GENERAL		Order Dtd. 2024-03-14	WRIT BRANCH-8	(Se at No-43)

44	64012/ 2024	30.07.20 24	WP (C) - 4085/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -2	(Se at No- 9)
44	64013/ 2024	30.07.20 24	WP (C) - 4085/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -2	(Se at No- 9)
44	64014/ 2024	30.07.20 24	WP (C) - 4085/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -2	(Se at No- 9)
44	64015/ 2024	30.07.20 24	WP (C) - 4085/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -2	(Se at No- 9)
44	64016/ 2024	30.07.20 24	WP (C) - 4208/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -4	(Se at No- 27)
44	64017/ 2024	30.07.20 24	WP (C) - 4208/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -4	(Se at No- 27)
45	64018/ 2024	30.07.20 24	WP (C) - 4111/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -3	(Se at No- 13)
45	64019/ 2024	30.07.20 24	WP (C) - 4111/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -3	(Se at No- 13)
45	64020/ 2024	30.07.20 24	WP (C) - 4111/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -3	(Se at No- 13)
45	64024/ 2024	30.07.20 24	WP (C) - 4136/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -3	(Se at No- 13)
45	64025/ 2024	30.07.20 24	WP (C) - 4136/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -3	(Se at No- 13)
45	64026/ 2024	30.07.20 24	WP (C) - 4202/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -4	(Se at No- 27)
45	64027/ 2024	30.07.20 24	WP (C) - 4202/2 024	G P SENA	GENE RAL		Order Dtd. 2024- 03-13	WRIT BRANCH -4	(Se at No-

									27)
457	64028/2024	30.07.2024	WP (C) - 4202/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Seat No-27)
458	64029/2024	30.07.2024	WP (C) - 4202/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Seat No-27)
459	64030/2024	30.07.2024	WP (C) - 4104/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -3	(Seat No-13)
460	64031/2024	30.07.2024	WP (C) - 4104/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -3	(Seat No-13)
461	64032/2024	30.07.2024	WP (C) - 4105/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -3	(Seat No-13)
462	64033/2024	30.07.2024	WP (C) - 4105/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -3	(Seat No-13)
463	64034/2024	30.07.2024	WP (C) - 4105/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -3	(Seat No-13)
464	64037/2024	30.07.2024	WP (C) - 2688/2022	NIRANJAN SINGH (1)	GENERAL		Order Dtd. 2022-04-19	WRIT BRANCH (DIVISION BENCH)	(Seat No-101)
465	64038/2024	30.07.2024	WP (C) - 4105/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -3	(Seat No-13)
466	64039/2024	30.07.2024	WP (C) - 4105/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -3	(Seat No-13)
467	64040/2024	30.07.2024	WP (C) - 4105/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -3	(Seat No-13)
468	64041/2024	30.07.2024	WP (C) - 4105/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -3	(Seat No-13)
46	64042/	30.07.2024	WP (C) -	G P SENA	GENERAL		Order Dtd. 2024-	WRIT	(Se

9	2024	24	4105/2024		RAL		03-13	BRANCH-3	at No-13)
470	64043/2024	30.07.2024	WP (C) - 4105/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-3	(Se at No-13)
471	64044/2024	30.07.2024	WP (C) - 4218/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-4	(Se at No-27)
472	64045/2024	30.07.2024	WP (C) - 4218/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-4	(Se at No-27)
473	64046/2024	30.07.2024	WP (C) - 4218/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-4	(Se at No-27)
474	64047/2024	30.07.2024	WP (C) - 4488/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-6	(Se at No-25)
475	64048/2024	30.07.2024	WP (C) - 4488/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-6	(Se at No-25)
476	64050/2024	30.07.2024	WP (C) - 4110/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-3	(Se at No-13)
477	64051/2024	30.07.2024	WP (C) - 4199/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-3	(Se at No-13)
478	64052/2024	30.07.2024	WP (C) - 4204/2024	G P SENA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-4	(Se at No-27)
479	64053/2024	30.07.2024	WP (C) - 23187/2015	S K BISWAL	GENERAL		Order Dtd. 2024-04-15	WRIT BRANCH-3	(Se at No-33)
480	64054/2024	30.07.2024	FAO-147/2016	N ROUT	GENERAL		Order Dtd. 2018-03-14	MISC. APPEAL SEC.	(Se at No-8)
481	64055/2024	30.07.2024	WP (C) - 13335/2018	P K MSIHRA	GENERAL		Order Dtd. 2024-07-11Petition,Annexure,	WRIT BRANCH-6	(Se at No-24)

48	64056/2024	30.07.2024	BLAPL-9220/2017	S S BISWAL	GENERAL		Order Dtd. 2019-01-31		(Seat No-24)
48	64057/2024	30.07.2024	BLAPL-9165/2017	S S BISWAL	GENERAL		Order Dtd. 2019-01-31		(Seat No-24)
48	64058/2024	30.07.2024	WP (C) - 7801/2019	B K MOHARANA	GENERAL		Order Dtd. 2019-04-24		(Seat No-24)
48	64059/2024	30.07.2024	WP (C) - 29612/2020	B K MOHARANA	GENERAL		Order Dtd. 2020-11-09 Petition, Annexure,	WRIT BRANCH -4	(Seat No-27)
48	64060/2024	30.07.2024	FAO-271/2012	PK MISHRA	GENERAL		Order Dtd. 2015-09-04	MISC. APPEAL SEC.	(Seat No-8)
48	64061/2024	30.07.2024	WP (C) - 17067/2023	D K NAIK	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH -2	(Seat No-45)
48	64062/2024	30.07.2024	WP (C) - 25205/2021	S K ROUT	GENERAL		Order Dtd. 2024-01-29	WRIT BRANCH -1	(Seat No-2)
48	64063/2024	30.07.2024	BLAPL-9238/2017	S S BISWAL	GENERAL		Order Dtd. 2019-01-31		(Seat No-2)
49	64064/2024	30.07.2024	WP (C) - 25206/2022	R K MAHABHOI	GENERAL		Order Dtd. 2024-07-24	WRIT BRANCH -2	(Seat No-7)
49	64065/2024	30.07.2024	ABLAPL - 2860/2024	L SAHOO	GENERAL		Order Dtd. 2024-04-05		(Seat No-7)
49	64070/2024	30.07.2024	ABLAPL - 2964/2018	A K MOHANTA	GENERAL		Order Dtd. 2018-03-22		(Seat No-7)
49	64090/2024	30.07.2024	WP (C) - 216/2006	SANJAY KUMAR SAHU	GENERAL		Order Dtd. 2010-01-25 Petition, Annexure, Entire Order,	WRIT BRANCH -8	(Seat No-41)

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